

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610

IB-1788/PB/2018

IA/994/2021, IA/1069/2021, IA/5320/2021, IA/3813/2022, Contempt
Petition/42/2023, IA/43/2023

IN THE MATTER OF:

Mrs. Sarika Somvanshi and Ors.

...PETITIONER

Vs

M/s. R. S. Stones Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

**Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)**

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

**:Mr. Tishampati Sen and Ms.
Zinnea Mehta, Advs. in
IA/43/2023.**

For the RP

**:Ms. Kanicka Mittal, Adv. along
with RP.**

ORDER

Due to paucity of time, matter is adjourned to **27.05.2024.**

Sd/-

(Court Officer)